

Central Administrative Tribunal, Principal Bench

R.A. No.: 120/2000 In  
O.A: 2162/98

New Delhi, this the 26th day of April, 2000.

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Tarun Kumar  
S/o Shri Baljeet Singh  
R/o B-9, Bhajanpura,  
Delhi-53.

... Review Applicant

### Versus

1. Union of India  
through Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.
2. Director General Quality Assurance  
through Sr. Quality Assurance Officer,  
Directorate General Quality Assurance,  
Department of Defence Production,  
DHQ, P.O.,  
New Delhi-11

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

RA No.120 of 2000 has been filed by the applicant for review of the order passed in OA No. 2162 of 1998 on 28.3.2000.

2. The applicant has tried to reagitate the same issues which he had raised in the OA. All the points taken in the RA were considered at great length by the Tribunal while deciding the O.A.

3. After going through the RA, we do not find any error apparent on the face of the record which may require review of our order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.

( Kuldip Singh)  
Member (J)

*Anfchigz*  
( S.R. Adige )  
Vice Chairman(A)

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